



GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT
Civil Secretariat, Jammu/Srinagar

Notification,

Jammu, the 11th January, 2018.

SRO 12 . - In exercise of the powers conferred by proviso to section 124 of the constitution of Jammu and Kashmir, the Governor hereby makes the following amendment in the Jammu and Kashmir Civil Service Regulation -Vol-II; namely:-

sub-rule (j) of rule 5 of Schedule XXIII of Jammu and Kashmir Civil Service Regulations, 1956 Vol-II shall be substituted by the following:-

"Deduction towards G.P. Fund contribution from the Government Servants joining service on or after 01.01.2010, who are on New Pension Scheme, shall be allowed on voluntary basis. It shall be compulsory for the employees to have G.P. Fund accounts with assigned G.P. Fund numbers. However, regular monthly subscription to the fund shall not be compulsory for employees on New Pension Scheme."

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS,
Principal Secretary to Government,
Finance Department.

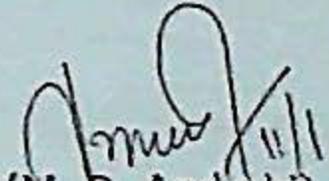
No:-A/152 (61)-II- 54

Dated 11 .01.2018

Copy to the:-

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General, J&K Srinagar/Jammu.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister.

6. Principal Secretary to Hon'ble Governor
7. Chief Electoral Officer, J&K, Jammu.
8. All Commr/Secretaries to Government.
9. Principal Resident Commissioner, 5 Prithvi Raj Road, New Delhi.
10. Divisional Commissioner Kashmir/Jammu.
11. Commissioner of Vigilance, J&K Srinagar/Jammu.
12. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
13. Registrar General, J&K High Court Srinagar/Jammu.
14. Director General Funds Organization J&K.
15. Director General Accounts & Treasuries, J&K.
16. Director Information J&K.
17. Director Audit & Inspections.
18. Director Budget J&K.
19. All Head of Departments /Managing Directors/Chief Executive of State PSU's/Autonomous Bodies.
20. Secretary J&K Public Service Commission J&K.
21. All District Development Commissioners.
22. Secretary J&K Legislative Assembly/Legislative Council.
23. Director Finance, Principal Northern Zonal Accountancy Training Institute Jammu/Srinagar.
24. Director Accounts & Treasuries Srinagar/Jammu.
25. All Director Finance/Financial Advisors & CAO's.
26. Joint Director Funds Organization Srinagar/Jammu.
27. All Treasury Officers.
28. General Manager, Government Press for publication in Government Gazette.
29. Director Local Fund Audit and Pensions, J&K.
30. Pvt. Secretary to Chief Secretary.
31. Pvt. Secretary to Hon'ble Ministers/Hon'ble Ministers of State for information of the Hon'ble Ministers.
32. All officers/Section officers of Finance Department.
33. President Non-Gazetted Employees Union Civil Secretary Srinagar/Jammu.
34. I/c Website, FD. (www.jandkfinance.nic.in).
35. I/c Website, GAD (www.jkgad.nic.in).
36. Government order file (W2scs).


 (M. R. Andrabi),
 Director (Codes),
 Finance Department.